

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2807  
ANSWERED ON 5<sup>TH</sup> AUGUST, 2021**

**STAR RATING FOR TYRES**

**2807. SHRI THIRUNAVUKKARASAR SU:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether the Government has any proposal to introduce 'Star Rating' for tyres to improve fuel efficiency, safety, reduction of noise, cost, etc.;**
- (b) if so, the details thereof; and**
- (c) the time by which the said proposal is likely to be implemented?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) This Ministry has notified GSR 331(E) dated 17th May 2021 to amend rule 95 of the Central Motor Vehicles Rules 1989, which proposes that the tyres categorised under classes C1, C2 and C3, as defined in AIS 142:2019, shall meet the requirements of rolling resistance, wet grip and rolling sound emissions, specified in Stage 2 of AIS 142:2019, as amended from time to time, till such time the corresponding BIS specifications are notified under the Bureau of Indian Standards Act, 1986. Comments and objections have been solicited from concerned stakeholders.**

**A higher rating for rolling resistance indicates better fuel saving while higher wet grip ratings indicate solid braking capability of the tyre; a lower noise level connotes a more comfortable drive.**

**These mandatory norms for rolling resistance, wet grip and rolling sound emissions proposed by the Ministry of Road Transport and Highways will pave the way for "star rating" or "labeling" of tyres in the country.**